

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 49 OF 2016

Dated : 9th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

Neyveli Lignite Corporation Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Alok Shankar
Mr. Mahip Singh for R-1

Mr. S. Vallinayagam for R-2

Mr. Mukund P. Unny
Mr. P.V. Dinesh

ORDER

List the matter for hearing on **24.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/nr

**(Justice Manjula Chellur)
Chairperson**